

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. ADIL MUSHTAQUE AHMED KHAN
COURT 27 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	101139/2014	Darayes Jal Shroff@MA-369-14,BA-3021-14 - Aplnt. Vs The State and Firoz Ahmed Mohd. Ibrahim - Respdt.	C. R. Sukhija
2	CRI APPEAL	100441/2018	Ramjanali Ismail Merchant-Aplnt. Vs Karim Mohd. Noor Mohd. Mearediya-Respdt.	Shahaji T. Waghmode
3	SESSIONS CASE	1000562/2018	The State -Mulund Police Station Vs Ravikant Mahabal Shetty	APP
4	SESSIONS CASE	100755/2018	The State of Agripada Police Station Vs Dashrath Dilip Kanojia and Others	APP Vanita Sable
5	SESSIONS CASE	100086/2019	The State of R.C.F. Police Station Vs Meghraj Pandurang Tiwrekar and Ors.01	APP
6	CRI APPEAL	100163/2019	Vyankatesh Subramaium Panigar-Aplcnt. Vs The State of Maharashtra-Nehru Nagar P. Stn.-Respdts.	Tushar Khandare
7	CRI BAIL APPLN	101337/2020	Akash Swami @ Kumar Kalya @ Akash Kalya Vs The State of Maharashtra Agripada Police Station	Gayatri Shahane
<u>STATEMENT US 313 CR.P.C.</u>				
8	SESSIONS CASE	100267/2016	THE STATE OF WADALA T .T. POLICE STATION. Vs MANI KANDDAN KANJU KRUSHNAN.	
<u>EVIDENCE PART HEARD</u>				
9	SESSIONS CASE	100561/2015	Mahim Police Staton Vs Mohammed Hussain Parande	